

(ख) उन सिकारियों पर सरकार ने क्या निश्चय किये हैं ; और

(ग) इन निश्चयों को कार्यान्वित करने में क्या प्रगति हुई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरतबंस) : (क) से (ग). एक विवरण सभा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया, देखिये संख्या: LT-1699/63].

प्रवासी भारतीयों के लिये दिल्ली विश्वविद्यालय पाठ्यक्रम

*६२४. श्री विभूति मिश्र : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली विश्वविद्यालय द्वारा चलाई गई डाक द्वारा शिक्षा की योजना प्रवासी भारतीयों पर भी लागू की जायेगी ; और

(ख) यदि हाँ, तो कब से ?

शिक्षा मंत्रालय के भारतीय मंत्री (श्री हुमायून कबिर) : (क) और (ख). विषय दिल्ली विश्वविद्यालय के विचारार्थ है।

Failures in Mathematics in Schools

— Shri Warrior:

*625. Shri Vasudevan Nair:

Shri Dinen Bhattacharya:

Shri Yashpal Singh:

Will the Minister of Education be pleased to state:

(a) whether Government are aware of the large percentage of failures in mathematics examinations at the high school level;

(b) if so, whether Government have tried to ascertain the reasons therefor; and

(c) the steps taken by Government to improve the standard of teaching of mathematics in schools?

The Minister in Charge Ministry of Education (Shri Humayun Kabir):

(a) Yes, Sir.

(b) Yes, Sir; in collaboration with the State Boards of Secondary Education and State Governments concerned.

(c) Improvement of the quality of teachers by holding seminars and recruitment of better teachers and improvement of text-books through research by the Central Bureau of Text-Book Research.

Gas Grids

*626. Shri P. C. Borooah: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Central Fuel Research Institute which has been examining the question of establishing gas grids in thickly populated and industrially developed areas have since arrived at a decision in the matter;

(b) if so, the number of zones in which the country is proposed to be divided under the Scheme; and

(c) how the gas is to be produced?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Not yet, Sir.

(b) and (c). Do not arise.

Honorary Magistrates

*627. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a suggestion made by the Chief Justice of India about the appointment of Honorary Magistrates for deciding simple cases;

(b) if so, the reaction of Government thereto; and

(c) whether the suggestion has been commended to the State Governments for compliance?